

Date of Order

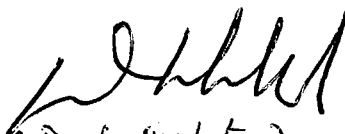
Orders OA 745/88

29.7.94. Mr. Samundhi Singh - Counsel for the applicant
 Mr. V. D. Sharma - Counsel for respondents

The learned Counsel for the applicant
 pleads no instructions.

We do not find any force in the
 O.A. and the same is dismissed with
 no order as to costs.


 (O.P. Sharma)
 Member (A)


 (D.L. Mehta)
 Vice Chairman

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app. and resp.

and on 436

Set 5-8-94

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 R. S. 5/8